

## Code of Efficiency

\*155. { Shri S. M. Banerjee:  
Shri Shree Narayan Das:

Will the Minister of Labour and Employment be pleased to state:

(a) whether A.I.T.U.C., H.M.S. and U.T.U.C. have opposed introduction of code of efficiency;

(b) if so, the reaction of Government; and

(c) whether Government have dropped this scheme?

The Minister of Labour in the Ministry of Labour and Employment (Shri Hathi): (a) Yes, at the Indian Labour Conference in October, 1961 the representative of the A.I.T.U.C. opposed the idea, while the representative of the H.M.S. and U.T.U.C. appreciated the idea underlying the Code but felt that the time was not yet ripe for introducing the same.

(b) and (c). According to the decision reached at the Indian Labour Conference the Code is proposed to be discussed in a Tripartite Committee.

## भूतपूर्व पुनर्वास मंत्रालय के कर्मचारी

\*१५६- श्री बाल्मीकी : क्या निर्माण, आवास और संभरण मंत्री यह बताने की कृपा करेंगे कि :

(क) भूतपूर्व पुनर्वास मंत्रालय के प्रथम, द्वितीय तथा तृतीय श्रेणी के कितने कर्मचारियों को अन्य स्थानों पर लगा लिया गया है ; और

(ख) मंत्रालय की समाप्ति तक कितने कर्मचारियों को अन्य स्थानों पर नहीं लगाया गया था ?

निर्माण, आवास और संभरण मंत्री (श्री मेहरचन्द खन्ना) : (क) और (ख). जानकारी एकत्रित की जा रही और उपलब्ध होने पर समा की मेज पर रख दी जायेगी।

## Coal Mines Provident Fund Scheme

\*157. { Shri A. K. Gopalan:  
Shri S. M. Banerjee:

Will the Minister of Labour and Employment be pleased to state:

(a) from what date it is proposed to enhance the rate of contribution to the Coal Mines Provident Fund Scheme from  $6\frac{1}{4}$  to 8-13 per cent; and

(b) for which of the industries covered by the Employees' Provident Fund Scheme this enhanced rate of contribution will apply?

The Minister of Labour in the Ministry of Labour and Employment (Shri Hathi): (a) No date has yet been fixed. The proposal under consideration is to enhance the rate from  $6\frac{1}{4}$  per cent to 8 per cent of the total emoluments

(b) Under the Employees' Provident Fund Act, 1952 the proposal is to enhance the rate of contribution from  $6\frac{1}{4}$  per cent to 8 per cent of basic wages, dearness allowance and retaining allowance, if any, and to apply this to the following four industries. in the first instance:—

- (i) Cigarettes;
- (ii) Electrical, mechanical or general engineering products;
- (iii) Iron & Steel; and
- (iv) Paper.

## Death of D.I.G. Police in Nagaland

\*158. { Shri Muhammed Elias:  
Shri Raghunath Singh:  
Shri Birendra Bahadu Singh:  
Shri Anjanappa:  
Shri Hari Vishnu Kamath:  
Shri Daji:  
Shri S. M. Banerjee:

Will the Prime Minister be pleased to state:

(a) whether Government have enquired into the cause of the fire by which the Deputy Inspector General

of Police of Madhya Pradesh, Mr. Johar, had died on the 6th April, 1962; and

(b) if so, the result of the enquiry?

**The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon):** (a) and (b). A preliminary enquiry conducted by the Nagaland Administration shows that the outbreak of fire in the Madhya Pradesh Police camp near Wokha in Nagaland which resulted in the death of Shri I. J. Johar, Deputy Inspector General of Police, Madhya Pradesh, was accidental. A detailed judicial enquiry has been ordered.

#### **Building for All India Radio in Tiruchchirapalli**

**\*159. Shri Nambiar:** Will the Minister of Information and Broadcasting be pleased to state:

(a) whether it is a fact that the completion of the new building for the All India Radio in Tiruchchirapalli in Tamilnad is being delayed;

(b) if so, the reasons therefor; and

(c) when it will be possible to open the new building?

**The Minister of Information and Broadcasting (Dr. B. Gopala Reddi):** (a) and (b). No, Sir. Construction of the main building has been completed; installation of equipment is in progress.

(c) By about June 1962.

#### **Working Hours in Rayon Factories**

**\*160. Shri S. M. Banerjee:** Will the Minister of Labour and Employment be pleased to state:

(a) whether the committee appointed to go through the working of the rayon factories has recommended five-hour working day; and

(b) if so, whether this has been accepted by Government?

**The Minister of Labour in the Ministry of Labour and Employment**

**(Shri Hathi):** (a) This recommendation was made by the Chief Adviser, Factories after a study was carried out by his organisation.

(b) It has not been found necessary so far to reduce the hours of work.

#### **Wage Boards**

**\*161. } Shri Muhammed Elias:  
} Shri A. S. Saigal:**

Will the Minister of Labour and Employment be pleased to state:

(a) how far the work of the Wage Boards of iron, steel, tea and jute industries has progressed; and

(b) how long it will take for the "Wage Boards" to complete their work?

**The Minister of Labour in the Ministry of Labour and Employment (Shri Hathi):** (a) The Wage Board for Iron and Steel Industry has started its work only recently. The Wage Board for tea and jute industries have already made recommendations for grant of interim wage increase and are now hearing the parties on the general question of wages.

(b) It is not possible to indicate the time which the Wage Boards may take to complete their work.

#### **Lockers from West Pakistan**

**127. Shri D. C. Sharma:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) how many lockers were brought from West Pakistan till March, 1962; and

(b) how many of them have so far been given to the lawful owners?

**The Minister of Works, Housing and Supply (Shri Mehr Chand Khanna):** (a) and (b). 778 lockers and safe deposit articles have so far been transferred to India. So far delivery of 285 articles has been effected against 404 articles for which applications for restoration have been received.